

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS
LOK SABHA
UNSTARRED QUESTION NO. 1125
ANSWERED ON 21st DECEMBER, 2017

ROAD ACCIDENT

1125. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

SHRI VENKATESH BABU T.G.:

PROF. K.V. THOMAS:

SHRI BADRUDDIN AJMAL:

SHRI J.J.T. NATTERJEE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether a large number of people die or are injured every hour in India due to road accidents;
- (b) if so, the details thereof and the number of fatalities due to road accidents during the last three years and the major causes thereof, State/UT wise;
- (c) whether the Government has any proposal to constitute Road Safety Committees in every district in the country to look into all the aspects of road Safety and to reduce fatalities;
- (d) if so, the details thereof along with the functions of the Committees and the time by which they are likely to be submit their reports; and
- (e) the steps taken by the Government to reduce the road accidents across the country?

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI MANSUKH L. MANDAVIYA)

(a) & (b) As per publication "Road Accidents in India 2016" published by Transport Research Wing of Ministry of Road Transport & Highways, the average number of persons killed and persons injured every hour due to road accidents during last three years in the country is as under:-

Year	Persons Killed	Persons Injured
2014	16	56
2015	17	57
2016	17	56

The total no. of persons killed in road accidents, State -wise, for the last three years i.e. calendar year 2014 to 2016 is annexed.

Any road accident is multi-causal. Ideally, the factor responsible should be established through objective assessment of the circumstances under which the road accident occurred. Based on the extent data reporting system, drivers fault is single most important factor responsible for road accident (84%) killings, (80.3%) injuries (83.9%) on all roads in the country 2016.

(c) & (d) Ministry of Road Transport & Highways has already constituted a District Road Safety Committee in each district of the country to promote awareness amongst road users under the chairmanship of Hon'ble Member of Parliament (Lok Sabha) from the district. If the district has more than one Member of Parliament (M.P.), then the senior most M.P. would be the chairman of the Committee. The Hon'ble Member of Parliament (Rajya Sabha) residing the district, shall be special invitee. The members of the Committee are: District Collector, Superintendent of Police, Chief Executive Officer, Zila Parishad, Mayor / Chairman of Municipal Corporation of Development Authority, all members of Legislative Assembly of district, all sub-divisional magistrates of districts, etc.

(e) The Ministry of Road Transport and Highways has taken a number of steps to prevent such road accidents as per details mentioned under:

- i. The Government has approved a National Road Safety Policy. This Policy outlines various policy measures such as promoting awareness, establishing road safety information data base, encouraging safer road infrastructure including application of intelligent transport, enforcement of safety laws etc.
- ii. The Government has constituted the National Road Safety Council as the apex body to take policy decisions in matters of road safety.
- iii. The Ministry has requested all States/UTs for setting up of State Road Safety Council and District Road Safety Committees, and to hold their meetings regularly.
- iv. The Ministry has constituted Group of Ministers of State Transport Minister to examine the best practices of Transport and suggest issues to improve road safety.
- v. Based on the recommendation of Group of Minister, the Ministry introduced Motor Vehicle (Amendment) Bill 2017 covering entire gamut of road safety.
- vi. The Ministry has formulated a multi-pronged strategy to address the issue of road safety based on 4 'E's viz. Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care.
- vii. Road safety has been made an integral part of road design at planning stage.
- viii. Road Safety Audit of selected stretches of National Highways has been taken up.
- ix. High priority has been accorded to identification and rectification of black spots (accident prone spots) on national highways.
- x. The threshold for four laning of national highway has been reduced from 15,000 Passenger Car Units (PCUs) to 10,000 PCUs. About 52,000 Km of stretches of State Highways has been identified for conversion to national highways.
- xi. Setting up of model driving training institutes in States and refresher training to drivers of Heavy Motor Vehicle in the unorganized sector.
- xii. Advocacy/Publicity campaign on road safety through the electronic and print media.
- xiii. Tightening of safety standards for vehicles like Seat Belts, anti-lock braking system etc.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 1125 ANSWERED ON 21/12/2017 ASKED BY SHRI KUNWAR PUSHPENDRA SINGH CHANDEL., SHRI VENKATESH BABU T.G.: , PROF. K.V. THOMAS: , SHRI BADRUDDIN AJMAL:, SHRI J.J.T. NATTERJEE:

Total Number of persons killed in Road Accidents during 2014 - 2016

Sl. No.	States/UTs	Number of Persons Killed		
		2014	2015	2016
1	2	3	4	5
1	Andhra Pradesh	7908	8297	8541
2	Arunachal Pradesh	119	127	149
3	Assam	2522	2397	2572
4	Bihar	4913	5421	4901
5	Chhattisgarh	4022	4082	3908
6	Goa	290	311	336
7	Gujarat	7955	8119	8136
8	Haryana	4483	4879	5024
9	Himachal Pradesh	1199	1096	1271
10	Jammu & Kashmir	992	917	958
11	Jharkhand	2628	2893	3027
12	Karnataka	10452	10856	11133
13	Kerala	4049	4196	4287
14	Madhya Pradesh	8569	9314	9646
15	Maharashtra	12803	13212	12935
16	Manipur	168	139	81
17	Meghalaya	141	183	150
18	Mizoram	103	72	70
19	Nagaland	81	30	46
20	Odisha	3931	4303	4463
21	Punjab	4621	4893	5077
22	Rajasthan	10289	10510	10465
23	Sikkim	59	70	85
24	Tamil Nadu	15190	15642	17218
25	Telangana	6906	7110	7219
26	Tripura	188	158	173
27	Uttarakhand	878	913	962
28	Uttar Pradesh	16287	17666	19320
29	West Bengal	5875	6234	6544
30	Andaman & Nicobar Islands	23	23	17
31	Chandigarh	131	129	151
32	Dadra & Nagar Haveli	59	42	46
33	Daman & Diu	15	42	38
34	Delhi	1671	1622	1591
35	Lakshadweep	0	0	1
36	Puducherry	151	235	244
	Total	139671	146133	150785